

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

CP.21/17/2017 in OA./20/1030/2015

Dated: 05/1/2018

BETWEEN:

1. G. Narasimha,
S/o. Late Shri G. Kannaiah,
aged about 66 years,
Retd. Scientific Officer F,
E.C. No.2192, PPO No.461510801367,
R/o.16-9-749/41/1, Race Course Road,
Old Malakpet, Hyderabad-36.
2. K. Mallikarjuna Rao,
S/o. K. Ch. Prakasam Ayyawarlu,
Aged about 64 years,
Retd. Scientific Officer D,
E.C. No.1627, PPO.No.46151100221,
R/o. Plot No.22, PVR'S Sri Sai Hills,
Shamshiguda, Kukatpally,
Hyderabad – 500 085.

..... Applicants

AND

1. Union of India rep. by
The Secretary to the Government of India Department
of Atomic Energy Anushakti Bhavan,
CSM Marg, Mumbai – 400 001.
5. Sri. G. Kalyan Krishnan,
Nuclear Fuel Complex rep. by
The Chief Executive ECIL,
Post Hyderabad – 500 062.

..... Respondents

(Respondent No.1 is not necessary party)

Counsel for the Applicant : Mr. G. Ravi Mohan, Advocate
Counsel for the Respondents : Mr. V. Vinod Kumar, Sr. CGSC

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member
Hon'ble Mrs. Minnie Mathew, Administrative Member

ORAL ORDER

Learned counsel appearing for the Respondents submits that the order, against which the Contempt Petition is filed, has been complied with. The Contempt Petition is, therefore, closed.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 5th January, 2018
(Dictated in the Open Court)